GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3605 ANSWERED ON:14.12.2012 WEIGHING OF LPG CYLINDERS Nishad Capt.(Retd.) Jainarayan Prasad

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Supreme Court has directed the Union Government to ensure that LPG cylinders should be weighed at the door steps of the consumers for tackling the problem of irregularities committed in distribution of LPG cylinders meant for domestic use;
- (b) if so, the details thereof;
- (c) whether the Union Government has directed the gas distributors of both urban and rural areas to follow these directions; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) to (d): Yes, Madam. The Hon'ble Supreme Court of India vide order dated 12.09.2012 has directed that the LPG cylinder will be delivered to the consumer only after showing them the weight of the gas in his/ her presence. Instructions in this regard have been issued to Public Sector Oil Marketing Companies (OMCs) for compliance in urban as well as rural areas. OMCs have also issued instructions to their distributors for compliance of the same.